

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2238
ANSWERED ON:10.03.2010
CHANGES IN THE RECRUITMENT PROCESS OF UPSC
Kumar Shri Kaushalendra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to make radical change in the recruitment process adopted by UPSC;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Prime Minister has given any direction in this regard;
- (d) if so, the details thereof; and
- (e) the time by which these proposals are likely to be implemented?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) to (e): The examination system of the Union Public Service Commission (UPSC) is updated from time to time to keep it in harmony with the changing environment. In regard to the Civil Services Examination (CSE) the Prime Minister has approved the proposal for introduction of Civil Services Aptitude Test (CSAT) in place of the existing Civil Services (Preliminary) Examination. The CSAT is expected to come into effect from Civil Services Examination, 2011.